

Annexure – 7														
Name of the corporate debtor: Damara Gold Private Limited ; Date of commencement of CIRP: 08/12/2025; List of creditors as on: 07/10/2026														
List of operational creditors (Government Dues)														
(Amount in INR)														
Sl no	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	%voting share in COC , if applicable					
1	ESIC Corporation, Regional office Maharashtra	1-Feb-26	488,026.00	265,804.00	Operational	Nil	Nil	Declared unrelated	Nil	-	-	222,222.00	-	The claimant intimated that the claim was not admitted
2	EPFO, Regional Office Mumbai - I (Dadar)	18-Sep-26	29,427,774.00	-	Operational	Nil	Nil	Declared unrelated	Nil	-	-	29,427,774.00	-	The Claimant intimated that the claim is non acceptable for collation
3	Brihanmumbai Electric Supply & Transport Undertaking ("Best" Undertaking)	13-Apr-26	792,420.00	323,520	Operational	Nil	Nil	Declared unrelated	Nil	-	-	468,900.00	-	Claimant intimation that the claim of Rs. 323520.00 acceptable for collation and Rs. 468,900.00 is non acceptable for collation
4	Office of the Commissioner of CGST & Central Excise, Mumbai Central	1-Sep-26	33,776,750.00	-	Operational	Nil	Nil	Declared unrelated	Nil	-	-	33,776,750.00	-	The Claimant intimated that the claim is non acceptable for collation
Total			64,484,970.00	589,324.00						-	-	63,895,646.00	-	